

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the 25<sup>th</sup> June, 2025

**S.O 178** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate for conduct of Shri Amarnath Ji Yatra (SANJAY-2025) .

S.N o.	Name of the Officer (S/Shri)	Designation	Location/Area
1	Sajad Ahmad Wani	Tehsildar Anantnag	Nunwani (JIM Also)
2	Sajad Parvaiz	Tehsildar	Chandanwari
3	Mohd Maqbool Bajard	BDO Achabal	Chandanwari to Pissu Top
4	Khursheed Ahmad Tantary	Tehsildar	Pissu Top to Sheeshnag
5	Nisar Ahmad Awan	Tehsildar Pahalgam	Sheeshnag
6	Naseer Ahmad Parra	Tehsildar Shangar	Wavbal to MG Top
7	Shakeel Ahmad	Tehsildar Sallar	MG Top to Poshpatri
8	Aarif Hussain Laway	BDO K.Pora	Poshpatri to Panjtarni
9	Syed Muiz Qadri	Tehsildar Larnoo	Panjtarni
10	Fayaz Ahmad	Tehsildar Mattan	Panjtarni to Holy Cave
11	Khalid Zaffar	Tehsildar Dooru	Holy Cave

**By Order of the Government of Jammu and Kashmir.**

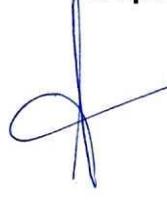
**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated :- 25 -06 - 2025

No. LAW- Powr/18/2022-10

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate Anantnag. This is with reference to letter No. DMA/JUDICIAL/GEN/2025/1078-81 Dated:- 24-06-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
25.6.2025  
**Additional Secretary to Government,  
Department of Law Justice & PA.**





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**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 1<sup>st</sup> of July, 2025**

**S.O 182** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints below mentioned officers to be the Executive Magistrate (s), who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Ganderbal in view of Shri Amarnath Ji Yatra 2025.

<b>S No</b>	<b>Name of Officer</b>	<b>Designation</b>
1.	Shri Syed Faheem Ahmad Bihaqi (JKAS)	Additional Deputy Commissioner, Ganderbal
2.	Shri Sheikh Salah-ud-din (JKAS)	Assistant Commissioner Revenue, Ganderbal
3.	Shri Mohammad Yousuf Magray	Assistant Director, Forest Protection Force, Ganderbal

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Powr/26/2022-10

Dated :- 01 -07 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate Ganderbal. This is with reference to letter No. DCG/PS/F-45/2025/101 Dated:- 29-06-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

  
**Assistant Legal Remembrancer**  
**Department of Law Justice & PA.**



